

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1244 of 2019**

In the matter of:

Shalini Singhal & Ors.

....Appellants

Vs.

Rahul Singh & Ors.

....Respondents

Present:

Appellants: Ms. Suruchi Aggarwal, Advocate

**Respondents: Mr. Manish Kr. Gupta (IRP), Ms. Shruti Pandey, Mr. Nitesh Jain, Advocate for IRP
Mr. B. Patnaik, Mr. Rudreshwar Singh, Advocates for R3.
Mr. Shohit Chaudhury, Ms. Mani Bhushan Sinha, Mr. Aditya Dewan, Mr. Siddharth Chechani, Mr. Ritwik Sneha, Advocates for allottees
Mr. Piyush Singh, Mr. Akshay Srivastava, Advocates for R1&2**

Company Appeal (AT) (Insolvency) No. 1249 of 2019

In the matter of:

Sanjeev Abrol

....Appellant

Vs.

Rahul Singh & Ors.

....Respondents

Present:

Appellant: Mr. B. Patnaik, Mr. Rudreshwar Singh, Mr. Gautam Singh, Advocates

**Respondents: Mr. Shohit Chaudhury, Ms. Mani Bhushan Sinha, Mr. Aditya Dewan, Mr. Siddharth Chechani, Mr. Ritwik Sneha, Advocates for allottees
Mr. Piyush Singh, Mr. Akshay Srivastava, Advocates for R1&2
Mr. Manish Kr. Gupta (IRP), Ms. Shruti Pandey, Mr. Nitesh Jain, Advocate for IRP**

Contd/-.....

ORDER

(Through Virtual Mode)

05.02.2021: It is brought to our notice by Ms. Suruchi Aggarwal, Advocate representing the Appellant that Civil Appeal No.2959 of 2021 is still pending consideration before the Hon'ble Apex Court. In view of the same, the appeals are adjourned.

List the appeals 'for orders' on 10th March, 2021.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

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